

NOVEMBER 2020
COMMERCIAL APPELLATE DIVISION OF MADRAS HIGH COURT

Form 1

List of cases e-filed/e-mail during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of November 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	High Court Commercial Appellate	Chennai	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	High Court Commercial Appellate	Chennai	OSA. 181/2020	PRIYA KRISHNAKUMAR, PROPRIETOR, UDAYA MASALA, 216/A2, SENGUTTAIPALAYAM, NEGAMAM ROAD, POLLACHI-642120, COIMBATORE DISTRICT & 1 OTHER VS S.SUDHAKAR NO.84 M.C.ROAD, OLD WASHERMANPET, CHENNAI-600021 & 1 OTHER	M/S.A.K.MYLSAMY AND ASSOCIATES	28-08-2020		11-11-2020	75	DISMISSED			
2	High Court Commercial Appellate	Chennai	OSA. 183/2020	M/S.PRIME SPORTS ACADEMY REP. BY S.RAJA RAAJAN, HONORARY SECRETARY, NO.8/39, 2ND STREET, BKN COLONY,	G.SARAVANAKUMAR	03-09-2020		03-11-2020	60	DISMISSED			

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				KALADIPET, TIRUVOTTIYUR, CHENNAI-19 VS THE MEMBER SECRETARY (INTERIM ADMINISTRATOR), PACHAIYAPPAS TRUST, (PACHAIYAPPAS TRUST BOARD), PACHAIYAPPAS COLLEGE CAMPUS, CHENNAI-600030 & 1 OTHER	M/S.TVJ ASSOCIATES								
3	High Court Commercial Appellate	Chennai	OSA. 224/2020	M/S.SUN TV NETWORK LTD. REP. BY ITS AUTHORISED SIGNATORY MR.M.JYOTHIBASU MURASOLI MARAN TOWERS 73 MRC NAGAR MAIN ROAD, MRC NAGAR, CHENNAI-600028	M.SNEHA	05-10-2020		02-11-2020	27	DISMISSED FOR NOT PRESSED			

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				VS SRI VENKATESWARA CREATIONS REP. BY ITS MANAGING PARTNER MR.VENKATA RAMANA REDDY PLOT NO.6, H.NO.8-3-988/6, SHALLVAHANA NAGAR, NEAR SATYA SAI NIGAMAGAMAM, SRINAGAR COLONY, HYDERABAD- 500073 & 1 OTHER	R.PARTHASAPRA THY FOR CAV								
4	High Court Commercial Appellate	Chennai	OSA. 231/2020	M/S.IND BHARAT POWER INFRA LTD REP BY ITS MANAGING DIRECTOR, NEW NO.20, OLD NO.129, CHAMBERS ROAD,	M/S.C.ARUN KUMAR	13-10-2020		11-11-2020	28	DISMISSED			

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				NANDANAM, CHENNAI 600035. VS IL AND FS FINANCIAL SERVICES LTD NO.498, KARUMUTTU CENTRE, 3RD FLOOR, SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI 600035. & 3 OTHERS	-								
5	High Court Commercial Appellate	Chennai	OSA. 242/20 20	IND BHARAT POWER INFRA LIMITED NEW NO .20, OLD NO.129, CHAMIERS ROAD, NANDANAM, CHENNAI 35. VS IL AND FS FINANCIAL SERVICES LIMITED AND 3 OTHERS	M/S.C.ARUN KUMAR	19-10-2020		11-11- 2020	22	DISMISSED			

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				NO.498, KARUMUTTU CENTRE, 3RD FLOOR, SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI - 35. & 3 OTHERS									
6	High Court Commercial Appellate	Chennai	OSA. 243/2020	K RAGHU RAMA KRISHNA RAJU N.NO.20, OLD NO. 129, CHAMIERS ROAD, NANDANAM CHENNAI- 600035. VS IL AND FS FINANCIAL SERVICES LIMITED NO.498, KARUMUTHU CENTRE, 3RD FLOOR SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI- 600035.	M/S.C.ARUN KUMAR	22-10-2020		11-11-2020	19	DISMISSED			

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				& 3 OTHERS									
7	High Court Commercial Appellate	Chennai	OSA. 245/2020	M/S.SRIBA SEABASE PRIVATE LIMITED NEW NO.20 (OLD NO.129), CHAMIER ROAD, NANDANAM, CHENNAI-600035 VS IL AND FS FINANCIAL SERVICES LIMITED NO.498, KARUMUTTU CENTRE, 3RD FLOOR, SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI-600035 & 5 OTHERS	M/S.C.ARUNKUMAR	22-10-2020		11-11-2020	19	DISMISSED			
8	High Court Commercial Appellate	Chennai	OSA. 246/2020	K.BHARAT NEW NO.20 (OLD NO.129), CHAMIER ROAD, NANDANAM,	M/S.C.ARUNKUMAR	22-10-2020		11-11-2020	19	DISMISSED			

Form 6

Contested commercial cases disposed during the month

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				CHENNAI-600035 VS IL AND FS FINANCIAL SERVICES LIMITED NO.498, KARUMUTTU CENTRE, 3RD FLOOR, SOUTH WING, ANNA SALAI, NANDANAM, CHENNAI-600035 & 5 OTHERS	-								
9	High Court Commercial Appellate	Chennai	OSA. 247/2020	K.RAGHU RAMA KRISHNA RAJU NEW NO.20, OLD NO.129, CHAMBERS ROAD, NANDANAM, CHENNAI-600035 VS IL AND FS FINANCIAL SERVICES LIMITED NO.498, KARUMUTTU	M/S.C.ARUN KUMAR	22-10-2020		11-11-2020	19	DISMISSED			

Form 7**Summary of Commercial Cases during the month of November 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	High Court Commercial Appellate	Chennai	88	4	9	83

NOVEMBER 2020
COMMERCIAL APPELLATE DIVISION OF MADURAI BENCH OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of November 2020									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2**List of cases in which e-payment of Court fees was made during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 3**List of cases in which Electronic Service of Process has taken place during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of November 2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL

Form 5**List of cases in which Case Management Hearing was held during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madurai Bench	Madurai	NIL	NIL	NIL	NIL	NIL

Form 7**Summary of Commercial Cases during the month of November 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madurai Bench	Madurai	11	0	0	11

NOVEMBER 2020
COMMERCIAL DIVISION OF MADRAS HIGH COURT

Form 1									
List of cases e-filed/e-mail during the month of November 2020									
Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	Madras High Court	Chennai	CS 310/2020	P1-M/S DREAM WARRIOR PICTURES VS. R1-M/S.STRAIGHT LINE CINEMAS	1.M/S.DR.S.S.SWAMINATHAN 2.RA.SRIVIDHYA 3.P.M.VIJAYAKUMAR	9840114313	swamigopy@yahoo.co.in	15/10/2020	13/10/2020

Form 2

List of cases in which e-payment of Court fees was made during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
1	Madras High Court	Chennai	CS 293/2020	P1-A.D.PADMASINGH ISAAC P-2 AACHI MASALA FOODS PVT. LTD. P-3 AACHI SPICES AND FOODS PVT. LTD. P-4 AACHI SPECIAL FOODS PVT. LTD. P-5 AACHI SPICES AND CONDIMENTS PVT. LTD. VS. R1-AACHIAMMAN CHIT FUNDS PRIVATE LIMITED	1.M/S.C.DANIEL 2.GLADYS DANIEL	28/10/2020	08.10.2020
2	Madras High Court	Chennai	CS 294/2020	P1- A.D.PADMASINGH ISAAC P-2 M/S.AACHI MASALA FOODS PVT. LTD. P-3 M/S.HEAVENLY FOODS PVT. LTD. VS. R1-AACHI MES	1.M/S.C.DANIEL 2.GLADYS DANIEL	08.10.2020	06.10.2020
3	Madras High Court	Chennai	CS 295/2020	P1- A.D.PADMASINGH ISAAC P-2 AACHI MASALA FOODS PVT. LTD. P-3 AACHI SPICES AND FOODS PVT. LTD. P-4 AACHI SPECIAL FOODS PVT. LTD. P-5 AACHI SPICES AND CONDIMENTS PVT. LTD. VS. R1-AACHI CHIT FUNDS PVT.LTD.	1.M/S.C.DANIEL 2.GLADYS DANIEL	12.10.2020	07.10.2020
4	Madras High Court	Chennai	CS 297/2020	P1- VIVRITI CAPITAL PRIVATE LIMITED Vs. R1- SAMBANDH FINSERVE PRIVATE LIMITED R-2 DEEPAK KINDO	1.M/S.P.GIRIDHARAN 2.DOMINIC S. DAVID 3.S.SANTHOSH 4.H.SIDDARTH	28/10/2020	27/10/2020
5	Madras High Court	Chennai	CS 301/2020	P1- AUROBINDO PHARMA LIMITED Vs. R1- OWNERS AND PARTIES INTERESTED IN THE VESSEL M.T. ORIENTAL CHEMI	1.M/S.RAHUL M SHANKAR VS. 1.M/S.S.RAGHUNATHAN 2.SHARANYA VAIDHYANATHAN	04.11.2020	02.11.2020
6	Madras High Court	Chennai	CS 298/2020	P1- DHANAVILAS MADRAS SNUFF COMPANY VS. R1- S.KUMARADHAS SNUFF COMPANY	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY 4.J.VENNILA 5.T.HEMALATHA	13/10/2020	12.10.2020
7	Madras High Court	Chennai	CS 299/2020	P1-AQUA PUMP INDUSTRIES P-2 AQUA SUB ENGINEERING Vs. R1- ASHOK KUMAR JAISWAL R2-ARRYAN FUTURE AQUA ENGINEERING PVT. LTD.	1.M/S.C.DANIEL 2.GLADYS DANIEL	19/10/2020	15/10/2020
8	Madras High Court	Chennai	CS 302/2020	P1- RS YARNS AND POWER PVT. LTD. VS. R1-M/S.EDMI INDIA P. LTD	1.M/S.SURANA AND SURANA 2.G.KALYAN JHABAKH	28/9/2020	19/08/2020

Form 2

List of cases in which e-payment of Court fees was made during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
				R2- M/S.EDMI LIMITED			
9	Madras High Court	Chennai	CS 305/2020	P1- DHANAVILAS MADRAS SNUFF COMPANY VS. R1-MURUGAVILAS TIRUPUR SNUFF CO.	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY 4.J.VENNILA	28/10/2020	26/10/2020
10	Madras High Court	Chennai	CS 306/2020	P1- ARVIND BAGRECHA Vs. R1- K.MEKALA R2-K.DIVYA R3- K.NITHYA R4-V.PRABHAKARAN	1.M/S.K.SURENDAR 2.CHENTHOORI PUGAZENDHI 3.G.S.ANAND	-	-
11	Madras High Court	Chennai	CS 307/2020	P1- K.BHARATHIRAJA VS. R1-M/S.GOOGLE INDIA PVT. LTD. R2- YOU TUBE	1.M/S.R.PRABHAKARAN 2.J.SATHEESH 3.M.KARPAGAM 4.SINDHUJA.K	29/10/2020	27/10/2020
12	Madras High Court	Chennai	CS 308/2020	P1-T.S.R. AND CO. HOME NEEDS PVT LTD P-2 T.S.R. AND CO., MADRAS VS. R1- S.RADHIGA Trading as Surya Coffee Works	1.M/S.ARUN C.MOHAN 2.BRINDA MOHAN 3.VASUNDHARA ARUN 4.S.KARTHIK	29/10/2020	12.10.2020
13	Madras High Court	Chennai	CS 310/2020	P1-M/S DREAM WARRIOR PICTURES VS. R1-M/S.STRAIGHT LINE CINEMAS	1.M/S.DR.S.S.SWAMINATHAN 2.RA.SRIVIDHYA 3.P.M.VIJAYAKUMAR	15/10/2020	13/10/2020
14	Madras High Court	Chennai	CS 311/2020	P1-LEENA MANIMEKALAI Vs. R1- M/S.KUMUDAM PUBLICATIONS PVT LTD	1.M/S.M.V.SWAROOP 2.H.S.HREDAI 3.V.PRASHANTH KIRAN 4.GAYATHRI S	29/09/2020	28/09/2020
15	Madras High Court	Chennai	CS 315/2020	P1-HEALTH AND GLOW PVT. LTD. VS. R1-HEALTH AND CARE	1.M/S.M.S.BHARATH 2.K.PREMCHANDAR 3.L.RAMPRASAD 4. NAVARRE EBENEZER ROY	28/10/2020	08.10.2020
16	Madras High Court	Chennai	CS 316/2020	P1-ARUN VASU VS. R1-MURTHY MEGAVAN	1.M/S.ARUN C. MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN 4.KARTHIK S	28/10/2020	28/10/2020
17	Madras High Court	Chennai	CS 318/2020	P1-NORTHERN ARC CAPITAL LIMITED VS. R1-SAMBANDH FINSERVE PRIVATE LIMITED	1.M/S.ANIRUDH KRISHNAN 2.AADASH SUBRAMANIAN 3.SHIVA K.	05.11.2020	04.11.2020

Form 2

List of cases in which e-payment of Court fees was made during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
				R2- DEEPAK KINDO R3-LIVNUS KINDO	4.ADVAIDH NELAKANDAN 5.K.MOHIT KUMAR		
18	Madras High Court	Chennai	CS 317/2020	P1-SOUTH INDIA KRISHNA OIL AND FATS PVT LTD VS. R1-SOVREIGN AGROTECH REFINERY PVT LTD	1.M/S.S.BALAJANAKI 2.THENKODI ANNAM NELSON 3.GLADYS DANIEL	01.10.2020	30/09/2020
19	Madras High Court	Chennai	CS 313/2020	P1-DHANAVILAS MADRAS SNUFF COMPANY VS. R1- S. MUTHAZHAGU	1.M/S.DANIEL 2.GLADYS DANIEL 3.V.REVATHY 4.J.VENNILA	28/10/2020	26/10/2020
20	Madras High Court	Chennai	CS 322/2020	P1- A.D.PADMASINGH ISAAC P2- SP.RAMAMOORTHY Vs. R1-R.SUJATHA R2- C.RAJKUMAR R3-M/S.CAVIN KARE PVT. LTD.	1.M/S.AL.GANTHIMATHI 2.L.PALANIMUTHU 3.A.RAMKUMAR 4.AR.KARTHIK LAKSHMANAN	-	-
21	Madras High Court	Chennai	CS 321/2020	P1-ZEE STUDIOS LTD. VS. R1-BHARATH SANCHAR NIGAM LTD. R2- MAHANAGAR TELEPHONE NIGAM LTD and 40 other Respondents	1.M/S.ARUN C.MOHAN 2.BRINDA MOHAN 3.S.KARTHIK 4.S.SHRUTHI	05.11.2020	03.11.2020
22	Madras High Court	Chennai	CS 327/2020	P1-REDDY VEERANNA INVESTMENTS PRIVATE LIMITED P2- REDDY VEERANNA P3-SUGUNA REDDY VS. R1-IIFL INCOME OPPORTUNITIES FUND SERIES II R2- BEACON TRUSTEESHIP LIMITED R3-MANAYATA DEVELOPERS PVT. LTD.	1.M/S.ROHINI RAVIKUMAR 2.MAHESH KUMAR S 3.AYUSH AGARWALA VS. 1.M/S.R.PALANIANDAVAN ARUN KARTHIK MOHAN 2.S.MANISHA BOHRA	18/11/2020	18/11/2020
23	Madras High Court	Chennai	CS 325/2020	P1-NAIDU HALL FAMILY STORE VS. R1-MOHAM RETAIL PRIVATE LIMITED	1.M/S.K.RAJASEKARAN 2.S.BALACHANDRAN 3.M.R.GOKUL KRISHNAN	-	-
24	Madras High Court	Chennai	CS 332/2020	P1-CAVINKARE PVT.LTD. VS. R1-M.GOPI	1.M/S.R.SATHISH KUMAR 2.G.RAMJI 3.R.GOPIKA	-	-

Form 3**List of cases in which Electronic Service of Process has taken place during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	Madras High Court	Chennai	NIL	NIL	NIL	NIL	NIL

Form 4**List of total no. of cases randomly allocated during the month of November2020**

Sr.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	Madras High Court	Chennai	Commercial		Civil Suit	386

Form 5

List of cases in which Case Management Hearing was held during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Madras High Court	Chennai	CS 444/2017	P1-M/S.THIRUVANNAMALAI POTHYS VS. R1-THE UNITED INDIA INSURANCE R2-UNITED INDIA INSURANCE COMPANY Ltd., R3-THE BANK OF BARODA	1.M/S.M.SANTHANARAMAN 2.M.R.SIVAKUMAR VS. 1.M/S.NAGESWARAN & NARICHANIA 2.M/S.P.V.RAMACHANDRAN 3.V.SUNDARARAMAN	14/06/2017	05-11-2020
2	Madras High Court	Chennai	CS 81/2018	P1-C.T.SUNDARAM Vs. R1-C.T.SUNDARAM R2-MILITARY ENGINEERING SERVICES R3-MADRAS REGIMENTAL CENTRE	1.M/S.PAUL AND PAUL Vs. 1.M/S.SURANA & SURANA 2.G.KALYAN JHABAKH 3.M/S.VENKATASWAMY BABU	02-02-2018	05-11-2020
3	Madras High Court	Chennai	CS 334/2016	P1-LEGRANT FRANCE P-2 NOVATEUR ELECTRICAL AND Digital Systems Pvt.Ltd. Vs. R1-ASWIN SEKAR and 13 other Respondents	1.M/S.ARUN C MOHAN 2.VASUNDHARA ARUN 3.BRINDHA MOHAN Vs. 1.M/S.MURUGESH KASIVEL 2.A.RAJA MOHAMED 3.M/S.KURIAN & ASSO	17/06/2016	06-11-2020
4	Madras High Court	Chennai	CS 921/2017	P1- M/S.NOVEX COMMUNICATIONS VS. R1-GRT HOTELS AND RESORTS PVT.LTD R2-HOTEL GRT GRAND CHENNAI	1.M/S.BFS LEGAL 2.P.V.BALASUBRAMANIAM 3.D.FERDINAND 4.K.M.AASIM SHEHZAD VS. 1.M/S.K.SENTHIL KUMAR L.MUNISWAMY A.MANIKANDAN	28/11/2017	06-11-2020
5	Madras High Court	Chennai	CS 373/2019	P1- C.J.JAYAKUMAR Vs. R1-K.GANGATHARAN R2- M. MANOBALA R3-TAMIL FILM PRODUCERS COUNCIL R4- CHENNAI KANCHIPURAM TIRUVALLORE, FILM DISTRIBUTORS, ASSOCIATION	1.M/S.PL.NARAYANAN 2.C.SELVA KUMAR 3.R.VIGNESHKUMAR Vs. 1.M/S.WARAON & SAIRAMS D.SARASWATHI P.NEETHI KUMAR	-	06-11-2020
6	Madras High Court	Chennai	CS 381/2019	P1- BHARANI PICTURES PRIVATE LIMITED VS. R1-SRI VENKATESWARABAKTHI CHANNEL	1.M/S.PL.NARAYANAN 2.R.VIGNESHKUMAR 3.S.JERALD LENIN VS. 1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN	24/06/2019	06-11-2020
7	Madras High Court	Chennai	CS 571/2013	P1-SYMED LABS LIMITED VS. R1- MR.ALLA VENKATA REDDY R2- LEE PHARMA LIMITED	1.M/S.BRINDA MOHAN 2.S.SUBA SHINY 3.S.DIWAKAR	27/08/2013	09-11-2020

Form 5

List of cases in which Case Management Hearing was held during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
					VS. 1. M/S.YOGESH KANNADASAN 2.N.SIVABHARATHI 3.B.KARTHIK		
8	Madras High Court	Chennai	CS 12/2016	P1-R.AYUBKHAN VS. R1-LEHREN NETWORKS PVT.LTD. R2-HAIDER KHAZMI and 11 other Respondents	1.M/S.M.V.SWAROOP 2.KRUTHIKA PRAKASH 3.V.PRASHANTH KIRAN Vs. 1.M/S.KRISHNA RAVINDRAN 2.A.CHARLES DARWIN 3.S.PRAVEEN KUMAR	-	10-11-2020
9	Madras High Court	Chennai	CS 945/2017	P1-IL & FS FINANCIAL SERVICES LTD Vs. R1-M/S IND BARATH POWER GENCOM R2-M/S.IND BARATH POWER INFRA LTD R3-K.RAGHU RAMA KRISHNA RAJU R4-M/S.TAMIL NADU GENERATION AND Distribution Corpn. Lts. (TANGEDCO)	1.M/S.MENON 2.KARTHIK 3.MUKUNDAN VS. 1.M/S.V.VISWANATHAN 2.S.R.SHANMUGADOSS	08-12-2017	10-11-2020
10	Madras High Court	Chennai	CS 950/2017	P1-M/S IL & FS FINANCIAL SERVICES Vs. R1-M/S.IND BARATH THERMAL POWER R-2 M/S. IND BARATH POWER INFRA R-3 MR.K.RAGHU RAMA KRISHNA Raju R-4 MR.K.BHARAT R-5 M/S.SRIBA SEABASE PVT LTD R-6 M/S.TAMIL NADU GENERATION and Distribution Corporation Ltd (TANGEDCO)	1.M/S.MENON 2.KARTHIK 3.MUKUNDAN VS. 1.M/S.AAV PARTNERS 2.A.ABDUL HAMEED 3.M/S.V.VISWANATHAN 4.S.R.SHANMUGADOSS	12-12-2017	10-11-2020
11	Madras High Court	Chennai	CS 518/2016	P1-M/S.GREEN MEDIA DESIGNS Vs. R1-M/S.VIJAYA BHARGAVI R2-M/S.REAL IMAGE MEDIA R-3 M/S.GEMINI COLOUR LABORATORY	1.M/S.CHENNAI LAW ASSO 2.M.L.JOSEPH 3.K.SUBHASHINI SURESH 4.AMAR PANWAR VS. 1.M/S.AAV PARTNERS	04-08-2016	11-11-2020
12	Madras High Court	Chennai	CS 856/2017	P1- M/S. SUN TV NETWORK LTD., VS. R1-M/S. MADURAI KRISHNA NETWORK	1.M/S.M.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	02-11-2017	11-11-2020
13	Madras High Court	Chennai	CS 915/2017	P1- M/S. SUN TV NETWORK LTD., VS. R1-M/S. MADURAI KRISHNA NETWORK PVT.LTD.,	1.S.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH RAJA VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL	22/11/2017	11-11-2020

Form 5

List of cases in which Case Management Hearing was held during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
					3.V.REVATHY 4.J.VENNILA		
14	Madras High Court	Chennai	CS 613/2018	P1- M/S. SUN TV NETWORK LTD., VS. R1-M/S. MADURAI KRISHNA NETWORK PVT.LTD.,	1.S.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	03-09-2018	11-11-2020
15	Madras High Court	Chennai	CS 8/2019	P1- M/S. SUN TV NETWORK LTD., VS. R1-M/S. MADURAI KRISHNA NETWORK PVT.LTD.,	1.S.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	02-01-2019	11-11-2020
16	Madras High Court	Chennai	CS 188/2019	P1- M/S. SUN TV NETWORK LTD., VS. R1-M/S. MADURAI KRISHNA NETWORK PVT.LTD.,	1.S.SNEHA 2.M.A.VIMAL MOHAN 3.V.DINESH VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	11-03-2019	11-11-2020
17	Madras High Court	Chennai	CS 751/2014	P1-A SQUARE HOUSING DEVELOPMENT PVT LTD., Vs. R1-LAKKNA HOUSING PVT LTD R-2 T.M.G.ASSOCIATES R3-TULIA INFRASTRUCTURES PVT., R4-AHMED AADHIL	1.M/S.M.KAMALANATHAN 2.JANA GOVARTHANA MAHESWARAN 3.JANA NARAYANA VIGHNESHWARAN 4.D.KINGSLIN VS. 1.M/S.S.PARISUTHAM 2.M/S.DR.P.VASUDEVAN 3.D.SAIRAMKUMAR	17/11/2014	18/11/2020
18	Madras High Court	Chennai	CS 366/2016	P1-M/S.R.K.M.POWERGEN PRIVATE VS. R1-JAI BALAJI INDUSTRIES LTD.,	1.M/S.S.RAMACHANDRAN 2.T.SUDHANRAJ 3.7 LAW CHAMBERS VS. 1.M/S.K.V.SHANMUGANATHAN 2.V.VAIJAYANTHIMALA 3.R.M.D.NAZARULLAH	-	18/11/2020
19	Madras High Court	Chennai	CS 334/2018	P1-NETSWEEPER INC., Vs. R1-NETSWEEPER TECHNOLOGIES PVT. R2- C.GAJAPATHY R3-HARITHA GAJAPATHY R4-NETSWEEPER TECHNOLOGIES INDIA R5-JAGDEESH SENGODAPPA R6-SENTHAMARAIKANNANPRADEEPKANNAN	1.M/S.FOX MANDAL & ASSOCIATES Vs. 1.M/S.S.JAYACHANDRAN 2.S.JAYASEELAN	-	23/11/2020

Form 5**List of cases in which Case Management Hearing was held during the month of November 2020**

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
20	Madras High Court	Chennai	CS 843/2017	P1- ADANI ENTERPRISES LTD., VS. R1-M/S.INDBHARATH THERMAL POWER	1.M/S.T.GOWTHAMAN 2.B.SRUJANA 3.G.SUNITHA Vs. 1.M/S.ANIRUDHKRISHNAN 2.KEERTHIKIRAN MURALI 3.A.SELLA VISALAKSHI	-	27/11/2020
21	Madras High Court	Chennai	CS 546/2014	P1-P.C.DUR AISAMY P-2 SAKTHI MASALA (P) LTD. Vs. R1-M/S.MUTHU MASALA	1.RAJESH RAMANATHAN 2.R.VASUDEVAN 3.M.SATHIAVEL VS. 1.M/S.P.C.N.RAGHUPATHY 2.S.LOGANATHAN 3.N.R.SRINATH	21/08/2014	30/11/2020

Form 6

Contested commercial cases disposed during the month of November 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Madras High Court	Chennai	CS 703/2019	P1- M/S.SANGEETHA CATERERS AND CONSULTANTS LLP Vs. R1- M/S.HOTEL SANGEETHA GRAND	1.M/S.L.RAJASEKAR 2.SUNITA KUMARI 3.S.KAMARAJ Vs. 1.M/S.G.P.SIVAKUMAR	06-02-2014	-	03-11-2020	-	Decreed	-	-	-
2	Madras High Court	Chennai	CS 224/2020	P1- AQUA PUMP INDUSTRIES P2-AQUA SUB ENGINEERING VS. R1- CHAGANBHAI P.RAIYANI R2-HIREN C. RAIYANI	1.M/S.C.DANIEL 2.GLADYS DANIEL Vs. 1. M/S.S.EZHIL RAJ	10-09-2020	-	03-11-2020	-	Decreed	-	-	-
3	Madras High Court	Chennai	CS 643/2012	P1-ASHIQUE EXPORTS P LTD Vs. R1- SURESH K.K. R2-S AND B INDUSTRIES R3- SASTHA TRADERS	1.M/S.PERUMBULAVIL RADHAKRISHNAN 2.S.N.PANIKAR 3.M.K.JAMUNA Vs. 1.M/S.S.RAVEEKUMAR 2.R.SUBRAMANIAN 3.E.MAHARAJAN	27/09/2012	-	04-11-2020	-		-	-	-
4	Madras High Court	Chennai	CS 861/2008	P1-G.R.RAJU Vs. R1-ZEE TELUGU R2-	1.M/S.PL.NARAYANAN Vs. 2.M/S. GBS-LEGAL	-	-	05-11-2020	-	Decreed	-	-	-

Form 6

Contested commercial cases disposed during the month of November 2020

Sr.No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				MAA TV R3-G.RADHAKRISHNA PROPRIETOR									
5	Madras High Court	Chennai	CS 862/2008	P1-M/S.VIJAY VISION Vs. R1-ZEE TELUGU R2-MAA TV R3-G.RADHAKRISHNA PROPRIETOR	1.M/S.PL.NARAYANAN Vs. 1.M/S. GBS-LEGAL	-	-	05-11-2020	-	Decreed	-	-	-
6	Madras High Court	Chennai	CS 237/2020	P1- A.D. PADMASINGH ISAAC P2- M/S.AACHI MASALA FOODS PVT. LTD. Vs. R1- R.NITHYA	1.M/S.C.DANIEL 2.GLADYS DANIEL Vs. 1. M/S.S.EZHIL RAJ	17/09/2020	-	10-11-2020	-	Decreed	-	-	-
7	Madras High Court	Chennai	CS 281/2020	P1-M/S. V.V.V. AND SONS EDIBLE OILS LIMITED VS. R1-M/S. K.T.V. HEALTH FOOD PVT. LTD.	1.M/S.V.ANAND 2.S.BABU 3.M.MUSTHAFAKHAN 4.S.PONNILAVAN VS. 1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	14/10/2020	-	10-11-2020	-	Decreed	-	-	-
8	Madras	Chennai	CS	P1-M/S.METEC	1.DR.P.VASU DEVAN	12-01-2017	-	23/11/20	-	Decreed	-	-	-

Form 6

Contested commercial cases disposed during the month of November 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
	s High Court	i	31/2017	DESIGN AND Construction Engineers India Pvt Ltd., VS. R1-M/S,EAST COAST CONSTRUCTION and Industries Ltd.,	2.D.SAIRAM KUMAR VS. 1.M/S.P.J.RISHIKESH 2.P.J.SRIGANESH			20					
9	Madras High Court	Chennai	CS 132/2020	P1- A.D.PADMASINGH ISAAC P-2 M/S .AACHI MASALAFOODS (P) LTD P-3 M/S .HEAVENLY FOODS PVT LTD VS. R1-AACHIS VILLAGE RESTAURANT	1.M/S.C.DANIEL 2.GLADYS DANIEL 3.V.REVATHY	17/03/2020	-	23/11/2020	-	Decreed	-	-	-
10	Madras High Court	Chennai	CS 189/2020	P1-INKPOT FILMS PRIVATE LIMITED VS. R1-BHARATH SANCHAR NIGAM LIMITED and 41 other	1.M/S.ARUN C.MOHAN 2.VASUNDHARA ARUN 3.BRINDA MOHAN 4.S.KARTHIK	-	-	30/11/2020	-	Dismissed as withdrawal	-	-	-

Form 6

Contested commercial cases disposed during the month of November 2020

<u>Sr.No</u>	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
				Respondents									
11	Madras High Court	Chennai	CS 266/2020	P1-REDDY VEERANNA INVESTMENTS PRIVATE LIMITED P2-MR.REDDY VEERANNA P3-MRS.SUGUNA REDDY VS. R1-IIFL INCOME OPPORTUNITIES FUND SERIES II R2-BEACON TRUSTEESHIP LIMITED R3-MANYATA DEVELOPERS PRIVATE LIMITED	1.M/S.ROHINI RAVIKUMAR 2.MAHESH KUMAR S 3.AYUSH AGARWALA VS. 1.M/S.R.PALANIANDA VAN 2.ARUN KARTHIK MOHAN	08-10-2020	-	30/11/2020	-	Dismissed as withdrawal	-	-	-
12	Madras High Court	Chennai	CS 327/2020	P1-REDDY VEERANNA INVESTMENTS PRIVATE LIMITED P2-REDDY VEERANNA P3-SUGUNA	1.M/S.ROHINI RAVIKUMAR 2.MAHESH KUMAR S 3.AYUSH AGARWALA VS. 1.M/S.R.PALANIANDA VAN ARUN KARTHIK MOHAN 2.S.MANISH	19/11/2020	-	30/11/2020	-	Decreed	-	-	-

Form 7**Summary of Commercial Cases during the month of November 2020**

Sr.No	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Madras High Court	Chennai	1128	24	12	1140

ROC.NO. 78245-A/2019/B5/STATISTICS

**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE HIGH COURT OF MADRAS FOR THE MONTH OF
NOVEMBER 2020**

ABSTRACT

Court	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
Madras High Court - Commercial Division	1128	24	12	1140
Madras High Court - Commercial Appellate Division	88	4	9	83
Madurai Bench - Commercial Appellate Division	11	0	0	11

ROC.NO. 78245-A/2019/B5/STATISTICS**DETAILS OF INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES IN THE STATE OF TAMIL NADU AND UNION TERRITORY OF PUDUCHERRY FOR THE MONTH OF NOVEMBER 2020
ABSTRACT**

Sr. No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	Ariyalur	0	0	0	0
2	Chennai	8	0	2	6
3	Coimbatore	249	10	2	257
4	Cuddalore	5	1	0	6
5	Dharmapuri	10	1	0	11
6	Dindigul	48	15	0	63
7	Erode	74	0	3	71
8	Kancheepuram	41	0	0	41
9	Kanniya Kumari	29	3	1	31
10	Karur	4	1	0	5
11	Krishnagiri	46	0	1	45
12	Madurai	44	1	0	45
13	Nagapattinam	0	0	0	0
14	Namakkal	46	5	1	50
15	Nilgiris	3	0	0	3
16	Perambalur	0	0	0	0
17	Pudukottai	89	0	0	89
18	Ramanathapuram	1	0	0	1
19	Salem	81	2	2	81
20	Sivagangai	0	0	0	0
21	Thanjavur	49	5	0	54
22	Theni	2	0	0	2
23	Thoothukudi	24	1	0	25

Sr. No	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
24	Tiruchirappalli	21	1	0	22
25	Tirunelveli	18	0	0	18
26	Tiruppur	282	2	1	283
27	Tiruvallur	124	2	0	126
28	Tiruvannamalai	7	0	0	7
29	Tiruvarur	4	1	0	5
30	Vellore	22	0	0	22
31	Villupuram	0	0	0	0
32	Virudhunagar	57	1	1	57
	Tamil Nadu Total	1388	52	14	1426
33	Puducherry	8	6	0	14
	Grand Total	1396	58	14	1440